

MENTIONING REPORT COURT NO 03**Date : 04/02/2022**

S No.	CASE TYPE	CASE NO.	REMARKS
1	Cont Cvl	705/2021	11/02/2022
2	WP(S)	383/2022	07/02/2022
3	WP(S)	2296/2021	09/02/2022
4	WP(S)	4186/2021	09/02/2022
5	WP(S)	822/2021	10/02/2022
6	WP(S)	326/2022	10/02/2022
7	WP(S)	344/2022	10/02/2022
8	WP(S)	3627/2021	14/02/2022
9	WP(S)	2355/2020	14/02/2022
10	WP(S)	4234/2021	14/02/2022

MENTIONING REPORT COURT NO 09**Date : 04/02/2022**

S.NO	CASE TYPE	CASE NO.	Remarks
1	W.P.(Cr.)	427/21	07/02/2022
2	W.P.(Cr.)	308/19	25/02/2022
3	W.P.(Cr.)	317/19	03/03/2022
4	W.P.(Cr.)	295/21	In Usual Course
5	Cr.M.P.	1892/21	07/02/2022
6	Cr.M.P.	2646/17	25/02/2022
7	Cr.M.P.	2981/21	25/02/2022 If Ready
8	Cr.M.P.	745/14	List along with I.A.
9	Cr.M.P.	1703/21	In Usual Course
10	Cr.M.P.	26/22	In Usual Course
11	Cr.M.P.	1968/21	In Usual Course
12	Cr.M.P.	2634/21	In Usual Course
13	Cr.M.P.	2596/21	In Usual Course
14	Cr.M.P.	2736/21	In Usual Course
15	Cr.M.P.	623/21	In Usual Course
16	Cr.M.P.	3429/21	In Usual Course
17	Cr.M.P.	1674/21	In Usual Course
18	Cr.M.P.	3022/21	In Usual Course
19	Cr.M.P.	2734/21	In Usual Course
20	Cr.M.P.	2766/20	In Usual Course
21	Cr.M.P.	3965/19	In Usual Course
22	Cont.(Cvl.)	443/21	18/02/2022
23	Cont.(Cvl.)	537/21	18/02/2022
24	Cont.(Cvl.)	510/21	18/02/2022
25	Cont.(Cvl.)	326/21	18/02/2022
26	Cont.(Cvl.)	198/21	18/02/2022
27	Cont.(Cvl.)	164/21	18/02/2022
28	Cont.(Cvl.)	232/21	18/02/2022
29	Cont.(Cvl.)	666/21	18/02/2022
30	Cont.(Cvl.)	568/20	18/02/2022
31	Cont.(Cvl.)	324/21	18/02/2022
32	Cr.M.P.	3306/13	Rejected

MENTIONING REPORT COURT NO 10**Date : 04/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	BA	16472/21	NEXT WEEK
2	SA	135/20	NEXT WEEK
3	SA	50/19	IN THE MONTH OF MARCH 2022

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 04-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CP	0002/1996	PENDING	
2	FA	68/2016	PENDING	
3	WPT	161/2021	Allowed for 09-02-2022	
4	WPT	2659/2021	Allowed for 09-02-2022	

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S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	5334/21	WITHDRAWAL 09-02-2022
2	WPC	2200/21	
3	WPC	2272/20	
4	FILING NO	659/22	09-02-2022
5	WPC	4357/21	09-02-2022
6	FILING NO	614/22	10-02-2022
7	WPC	389/22	14-02-2022
	WPC	390/22	
8	WPC	3472/21	
	WPC	3493/21	
9	WPC	1885/21	
10	WPC	5007/21	
11	WPC	5189/21	22-02-2022
12	WPC	3758/19	04-03-2022
13	WPC	4279/21	14-03-2022
14	WPC	3769/21	15-03-2022
15	WPC	229/22	21-03-2022
16	WPC	3583/21	21-03-2022
17	WPC	1448/21	23-03-2022
18	WPC	1979/20	24-03-2022
19	WPC	4889/21	15-02-2022
20	WPC	492/19	14-03-2022
21	WPC	3282/21	21-03-2022
22	WPC	3765/21	22-03-2022
23	WPC	4728/21	23-03-2022
24	WPC	3906/19	USUAL COURSE
25	WPC	1480/19	
26	WPC	4915/18	
27	WPC	5969/19	
28	WPC	992/20	
29	WPC	6139/17	
30	WPC	5258/19	
	WPC	5601/19	
	WPC	5390/19	
	WPC	5395/19	
	WPC	5315/19	
	WPC	5259/19	
	WPC	5326/19	
WPC	5987/19		
31	WPC	3910/20	AS PER LAST JUDICIAL ORDER
32	WPC	1809/21	AS PER LAST JUDICIAL ORDER
33	WPC	3102/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHERSIDE HAS NOT BEEN GIVEN
34	WPC	842/19	
35	WPC	594/20	
36	WPC	3923/21	
37	WPC	3380/21	
38	WPC	3379/21	
39	WPC	2759/21	
40	WPC	4964/21	
41	CONT(CVL)	142/21	18-02-2022
42	CONT(CVL)	536/21	18-02-2022
43	CONT(CVL)	768/21	25-02-2022
44	CMP	230/21	25-02-2022
45	CMP	906/19	USUAL COURSE

MENTIONING REPORT COURT NO 19**Date : 04/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	4599/15	USUAL COURSE
2	WPC	4155/02	USUAL COURSE
3	CONT(CVL)	722/21	11-02-2022